

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2013

Dated : 4th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swageetika Sahoo

Counsel for the Respondent(s): Ms. Shikha Ohri for HERC

ORDER

Nobody has entered appearance on behalf of Respondent no. 3. Ms. Shikha Ohri, Learned Counsel appearing on behalf of the Commission will file her written submissions on or before 02.05.2013 after serving copy on the other side.

Post the matter for hearing on **10.05.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt